GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2703

TO BE ANSWERED ON THE 16TH DECEMBER, 2025/ AGRAHAYANA 25, 1947 (SAKA)

INTERNATIONAL DRUG TRAFFICKING

†2703. SHRI ASHOK KUMAR RAWAT:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the steps taken by the Government so far to raise awareness among youth about international drug trafficking along with the progress made in implementing the above steps;
- (b) whether the Government has taken any measures to identify and extradite the individuals or groups involved in international drug trafficking; and
- (c) if so, the details of the measures undertaken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a) The Government has taken various measures for public awareness for citizens including youth about menace of drugs, some of which are as under: -
- (i) Madak-Padarth Nished Asoochna Kendra (MANAS)- A 24x7 toll-free helpline (1933) has been established to report drug-related issues via calls, SMS, chatbot, email, or web.

- (ii) A Toll-free Helpline No.14446 for de-addiction is operated for providing primary counseling and immediate assistance to persons seeking help.
- (iii) To reduce demand, Narcotics Control Bureau (NCB) has initiated Mission SPANDAN. Memorandum of Understanding (MoU) has been signed with 05 organizations to tackle drug abuse & addiction to Psychotropic substance through spiritual awareness & collective action. After collaboration with the Spiritual organisations, total 25,647 awareness programs have been conducted and 3,47,18,980 participants are sensitized across the country through these programs.
- (iv) Every year, 26th June is observed as the International Day against Drug Abuse and Illicit Trafficking, and the Nasha Mukt Bharat Pakhwada is held from 12–26 June to raise awareness on the ill effects of drug abuse. Activities include rallies, seminars, workshops, video messages by eminent personalities and SMS alerts through Telecom Service Providers (TSPs). During the Pakhwada 2025, 630 awareness programmes were conducted, sensitizing 32,90,256 participants.
- (v) Launched Nasha Mukt Bharat Abhiyaan (NMBA) in all districts of the country. It has reached out to more-than 24.9 crore people including 8.7 crore youth and 6 crore women.

- (vi) NCB signed a MoU with Central Board of Secondary Education on 03.09.2025 to strengthen cooperation in the field of awareness program against drug abuse in CBSE affiliated schools. CBSE has shared a list of about 140 CBSE affiliated schools across the country and till November 2025, awareness programmes have been conducted in 55 schools.
- (vii) To spread awareness against ill effects of drugs, NCB in coordination with states and other stake holders, created an e-pledge with title- "Say Yes to life, No to drugs" which has been uploaded on the website https://pledge.mygov.in. Its objective is to spread message of keeping away from drugs. Till date, 61 lakh citizens have taken the E-pledge.
- (viii) NCB, in close coordination with the National Commission for Protection of Child Rights(NCPCR),has rolled out a Joint Action Plan(JAP) on "Prevention of Drugs and substance Abuse and Illicit Trafficking" to prepare a framework to wean children away from drug abuse and to prevent selling of drugs in the surroundings of schools, colleges and child care institutions. Further to spread information regarding effects of drug abuse and other prevention measures, 8,65,510 Prahari Clubs are also formed in Schools/Colleges.
- (ix) Various programs such as rallies, paintings, distribution of pamphlets, posters, cultural program, nukkad nataks, radio programs and awareness

campaigning in College and Universities are routinely conducted across various States to spread awareness among the masses with special focus on youth.

- (b)&(c) The Government has taken several measures for the identification and extradition of individuals and groups associated with transnational drug trafficking, some of which are mentioned below: -
- (i) India has entered into extradition treaties with 48 countries and has established extradition arrangements with 12 additional countries. The Government utilises the provision of these treaties and arrangements to facilitate the surrender of offenders including those involved in transnational drug trafficking from foreign jurisdictions.
- (ii) Government regularly raises extradition cases in Joint Working Groups on Counter-Narcotics with partner countries.
- (iii) A task force on Darknet Crypto- Currencies & Courier (DCC) was constituted to identify, trace, and facilitate the deportation or extradition of the top narcotics offenders wanted in cases registered by Drug Law Enforcement Agencies (DLEAs) and currently residing in foreign countries.

- (iv) Government leverages Interpol and bilateral channels for exchange of intelligence on narcotics offenders and seek their extradition or deportation.
- (v) Effective use of Bharatpol has significantly increased issuance of INTERPOL Notices. In the year 2025 alone, 22 Blue Notices and 14 Red Notices have been published.
